

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) Yes, Sir.

(a) The PWG extremists have been active in Madhya Pradesh, Andhra Pradesh and Maharashtra in recent years. As per information available, the PWG extremists were responsible for more than 200 incidents of violence in Madhya Pradesh, Andhra Pradesh and Maharashtra during the past four months (March, 1992 to June, 1992).

(c) and (d) Government have reports indicating establishment of liaison between LTTE and PWG. State authorities have been alerted about such reported links. Central Govt. have been impressing upon the affected State Govts. the need for taking adequate measures to control naxalite violence. All possible assistance is being provided to the State Government in this regard.

Killings and Kidnappings in Kashmir Valley

1362. SHRI TRILOKI NATH CHATURVEDI:

SHRI SUNDER SINGH BHANDARI:

SHRI RAM RATAN RAM:

DR. MURLI MANOHAR JOSHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons killed and kidnapped by the terrorists in Kashmir Valley during 1991 and the last six months of 1992;

(b) the number of security personnel killed during action against the terrorists during the same period; and

(c) the amount of ex-gratia grant or compensation paid by Government to family of each killed in the encounters?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) The Government of Jammu and Kashmir have furnished the following information:

	1991	1992
(i) Number of Civilian killed in terrorist violence	382	293 (Upto 30-06-92)
(ii) Number of Security Force personnel killed in terrorist violence	168	52 (Upto 30-06-92)
(iii) Number of abductions	290	165 (Upto 0-07-92)

(b) The Government of Jammu and Kashmir have issued guidelines for payment of *ex-gratia* assistance to persons killed or permanently/partially disabled in terrorist violence, vide their Order No. 723-GR (GAD) of 1990 dated 10/07/90. By end June this year, the Government of Jammu and Kashmir have issued orders sanctioning payment of *ex-gratia* assistance to the next of kin of 101 persons killed and to 551 injured persons. The amount involved is near Rs. 25.50 crores.

ਪੰਜਾਬ ਸੇ ਨਿਰਦੋਸ਼ ਵਿਅਕਤੀਓਂ ਕੀ ਹਤਯਾ

1363. श्री गोपाल सिंह जी० सोलंकी
क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पंजाब में निरदोष व्यक्तियों की हत्याएं की जा रही हैं ;